

THE RESERVE BANK OF INDIA NOTIFICATION AMENDING AN EARLIER NOTIFICATION

DR. B. GOPALA REDDI: Sir, I also beg to lay on the Table, a copy of the Reserve Bank of India Notification G.S.R. No. 793, dated the 27th June, 1960, amending its Notification No. F.E.R.A. 112/52-R.B., dated the 16th May, 1952. [Placed in Library. See No. LT-2324/60.]

THE MEDICINAL AND TOILET PREPARATIONS (EXCISE DUTIES) AMENDMENT RULES, 1960

DR. B. GOPALA REDDI: Sir, I also beg to lay on the Table, under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955, a copy of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 953, dated the 20th August, 1960, publishing the Medicinal and Toilet Preparations (Excise Duties) Amendment Rules, 1960. [Placed in Library. See No. LT-2345/60.]

AMENDMENTS IN THE CUSTOMS AND CENTRAL EXCISE DUTIES EXPORT DRAWBACK (GENERAL) RULES, 1960

DR. B. GOPALA REDDI: Sir, I also beg to lay on the Table, under sub-section (4) of section 43B of the Sea Customs Act, 1878 and section 38 of the Central Excises and Salt Act, 1944, a copy each of the following Notifications of the Ministry of Finance (Department of Revenue) publishing further amendments in the Customs and Central Excise Duties Export Drawback (General) Rules, 1960:—

- (i) Notification G.S.R. No. 954, dated the 20th August, 1960.
- (ii) Notification G.S.R. No. 955, dated the 20th August, 1960.
- (iii) Notification G.S.R. No. 956, dated the 20th August, 1960.

[Placed in Library. See No. LT-2346/60.]

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NOTIFICATION UNDER THE SEA CUSTOMS ACT, 1878

DR. B. GOPALA REDDI: Sir, I also beg to lay on the Table, under sub-section (4) of section 43B of the Sea Customs Act, 1878, a copy of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 960, dated the 20th August, 1960, publishing an amendment in Government Notification G.S.R. No. 575, dated the 28th May, 1960. [Placed in Library. See No. LT-2347/60.]

BALANCE SHEET AND PROFIT AND LOSS ACCOUNT OF THE REHABILITATION FINANCE ADMINISTRATION, NEW DELHI, FOR 1957 AND RELATED PAPERS

DR. B. GOPALA REDDI: Sir, I also beg to lay on the Table, under sub-section (4) of section 16 of the Rehabilitation Finance Administration Act, 1948, a copy of the Balance Sheet and Profit and Loss Account of the Rehabilitation Finance Administration, New Delhi, for the year ended the 31st December, 1957, together with the Audit Report thereon. [Placed in Library. See No. LT-2325/60.]

STATEMENT RE FLOOD SITUATION IN ORISSA

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM): Sir, I beg to lay on the Table a statement on the flood situation in Orissa. [Placed in Library. See No. LT-2331/60.]

MESSAGE FROM THE LOK SABHA

THE STANDARDS OF WEIGHTS AND MEASURES (AMENDMENT) BILL, 1960

SECRETARY: Sir, I have to report to the House the following Message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

“In accordance with the provisions of Rule 96 of the Rules of